

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3563**  
(TO BE ANSWERED ON 02.01.2019)

**TRANSFER POLICY FOR CSS OFFICERS**

†3563. SHRI LALLU SINGH:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has formulated rotational transfer policy for Central Secretariat Service (CSS) officers;
- (b) if so, the details thereof;
- (c) whether the transfer of CSS officers is being carried out as per the said transfer policy of the Government;
- (d) if not, the reasons therefor; and
- (e) the steps being taken to strictly implement the rotational transfer policy for CSS officers?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

- (a): Yes, Madam.
- (b): Rotational Transfer Policy for CSS officers has been formulated vide this Department's OM dated 16<sup>th</sup> July, 2015.
- (c): Rotational transfer of CSS Officers is carried out as per provisions contained in the Rotational Transfer Policy.
- (d): Question does not arise.
- (e): Efforts are made to carry out rotational transfer of CSS officers as per provisions contained in the Rotational Transfer Policy.

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